

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229
C.P.(IB)/85(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Vasant Ramanbhai Patel

.....Respondent

Order delivered on: 11/03/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monnal Davawala, Adv.

For the Respondent : Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

ORDER

Ld. Counsel for the respondent sought time to file reply to the report of the RP. The respondent is directed to file reply within two weeks by giving copy to the other side.

List the matter on 08.04.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)